

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

No. Of Adjournment : 5

COURT NO. : 1

31.07.2019

M.A./260/286/2017

O.A./260/995/2015

TRILOCHAN DHURUA
-V/S-
M/O RAILWAYS

ITEM NO:27

FOR APPLICANTS(S) Adv. : Mr. B. Dash

FOR RESPONDENTS(S) Adv.: Mr. T. Rath

Notes of The Registry	Order of The Tribunal
	<p>Ld. Counsel for the respondents submitted that the order of this Tribunal has been complied with by the respondents in the meantime. Ld. Counsel for the applicant is also agreed with the same.</p> <p>Accordingly, the MA is disposed of since the order has been complied.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p>